

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No203
CP(IB)/120(AHM)2022

Proceedings under Section 7 IBC

IN THE MATTER OF:

Bank of India

.....Applicant

V/s

Rajgreen Amusement Park Pvt Ltd

.....Respondent

Order delivered on 30/11/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Ketan Parikh, Adv.

For the Respondent : Mr. Arjun Sheth, Adv.

ORDER

Learned Counsel for the applicant states that they have perused the reply, and they do not wish to file rejoinder.

Pleadings are complete.

List for hearing on 14.12.2022.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**